

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 16

**IA No. 1275/23
1705/23
2083/23
1723/23**

**In
CP(IB) No. 182/Chd/HP/2019
(Admitted)**

**Under Section 9 & 65 & 33(1) IBC
2016
60(5), IBC 2016**

In the matter of:-

Bhagwati Steel Sales

Vs.

.....Petitioner/Operational Creditor

HIM MEC TEC Pvt. Ltd.

....Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned
to 04.10.2023.

Sd/-
Court Officer

September 11, 2023
Vriti